

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:131

ANSWERED ON:18.07.2016

LPG Connections

Puttaraju Shri C.S.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of eligibility criteria being followed by Oil Marketing Companies (OMCs) to issue domestic LPG connections in the country;
- (b) whether the Government is aware of pendency of huge number of applications for domestic LPG connections in various States across the country including Karnataka;
- (c) if so, the details thereof and the reasons for such delay and the time by which these pending applications are likely to be cleared, State/UT-wise; and
- (d) the steps being taken by the Government/OMCs to liquidate the waiting list for new LPG connections in the country in a time bound manner, State/UT-wise including Karnataka?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (d) As per the Liquefied Petroleum Gas (Regulation of Supply and Distribution), a person or household can have only one LPG connection under Public Distribution System(PDS). Prospective customers, who fulfill the above condition, are required to submit duly filled in KYC (Know Your Customer) form along with documents in respect of valid Proof of Identity and valid Proof of Address. After carrying out de-duplication exercise and after submission of requisite declaration by the prospective customers along with payment of applicable security deposit and other service charges, LPG connection is released.

Release of LPG connections is a continuous process. Public Sector Oil Marketing Companies (OMCs) LPG distributors are under instruction to release new connections on demand and if any waiting list arises, liquidate the same within seven days.